

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/496/2024 in Company Petition IB/332/2021
NAME OF THE COMPANY	Karvy Stock Broking Limited
NAME OF THE PETITIONER(S)	Kapston Facilities Management Ltd
NAME OF THE RESPONDENT(S)	Karvy Stock Broking Limited
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/496/2024

Present: Ld. Counsel Ms. Kopal Sharaff for the Applicant.

Ld. Counsel Mr. Lokesh Agarwal for the Respondent.

Due to internet connectivity issues, **matter is adjourned to 18.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)